

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 17 OF 2015
APPEAL NO. 18 OF 2015 &
APPEAL NO. 106 OF 2016**

Dated: 18th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**APPEAL NO. 17 OF 2015 &
APPEAL NO. 18 OF 2015**

**Green Energy Association Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mrs. Shikha Ohri
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Ms. Suparna Srivastava
Ms. Nehul Sharma for R-2

Mr. Jasmeet Singh
Mr. Naman Joshi
Mr. Hemant Jain for R-3

Ms. Divya Chaturvedi for R-4

APPEAL NO. 106 OF 2016

**Green Energy Association Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Ms. Suparna Srivastava
Ms. Sanjana Dua

Mr. Rajiv Shankar Dvivedi
Mr. S.K. Sarkar for R-2

Ms. Divya Chaturvedi for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **03.10.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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